

ITEM NO.16

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 2843/2025

SONY ENTERTAINMENT INDIA PRIVATE LIMITED

Petitioner(s)

VERSUS

ILAIYARAAJA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 257345/2025 - EX-PARTE STAY

Date : 15-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Vaibhav Shukla, Adv.
Ms. Puja Uday Bakshi, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Pragya Baghel, Adv.
Mr. Vighnesh Kamat, Adv.
Mr. Swanand Tarde, Adv.
Ms. Shrika Gautam, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable in six weeks.
2. Dasti service, in addition, is permitted.

(DEEPAK SINGH)

ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)

ASSISTANT REGISTRAR